

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2992
ANSWERED ON:29.11.2010
EXPORT OF REFINED SUGAR TO EU
Reddy Shri Komatireddy Raj Gopal

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has allowed export of refined sugar to the European Union (EU) despite restrictions during the current year;
- (b) if so, the details thereof alongwith the figures for such export during the last three years;and
- (c) the impact of such exports on the domestic industry and the consumers?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c): Yes, Madam, the Government have allowed exports of sugar to EU under preferential quota despite restriction for availing the benefit of CXL quota for export of sugar to EU.

Currently, the quantity of exports of sugar to EU under this quota is MTs 10,000 per annum (Sugar Year). The Government permitted M/s Indian Sugar Exim Corporation Limited (ISEC), New Delhi to export a total quantity of 10000 MTs of White sugar to the European Union for the fiscal year 2009-10 (September,2009 to September, 2010) under the preferential quota. The permission was subject to the condition that ISEC will import equivalent quantity of sugar in the same sugar season.

As the quantity of sugar being exported under this quota is a relatively small quantity and as this is generally permitted on the condition of import of an equivalent quantity, there is likely to be very little impact of this on domestic industry and consumers.